

equipped with PINAKA Rocket Systems, Smerch Rocket Systems and BrahMos Missile Systems in the past 7-8 years. Nine Regiments of 130mm guns have already been upgraded in keeping with Artillery profile 2027. Various other gun systems are also at different stages of procurement. The modernization of Artillery is a continuous process and is being given priority to ensure that Artillery remains equipped with modern weapon systems.

Attack on Israeli diplomat

215. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an Israeli diplomat and some other persons have been targeted and attacked during February, 2012 with magnetic bomb in New Delhi, barely 20050 metres away from official residence of Prime Minister;

(b) if so, the details thereof along with the details of persons died/injured;

(c) whether intelligence agencies had informed the Ministry regarding such type of attack in VVIP zone;

(d) if so, the reasons for failure of security agencies to check the terror strike; and

(e) if not, the reasons for failure of intelligence agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) A magnetic bomb attack took place on an Israeli Embassy car on 13-02-2012 near the crossing of Aurangzeb Road and Race Course Road in Nw Delhi. In the incident four persons, including the driver and an Israeli lady occupant of the car, as also two other persons in a nearby car, were injured. The matter is under investigation by Delhi Police who have so far arrested one person in this connection.

Security arrangements for diplomatic missions and diplomats of foreign countries, as also for international organisations, located in the country are reviewed periodically on the basis of inputs given by the central security agencies and appropriate advisories issued. The actual arrangements, based on these inputs and advisories, as well as their own local threat assessments, are made by the local/State police concerned. Based on the inputs given by the central security agencies, Delhi Police has taken additional precautionary measures to strenghten security.

Enquiry into inhuman act against Jarwa tribal women

216. SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of video showing semi-naked Jarwa tribal women being asked to dance before tourists for food and money;
- (b) if so, the details thereof;
- (c) whether Government has enquired into the matter;
- (d) if so, the details of the findings;
- (e) if not, the reasons therefor;
- (f) whether Government has fixed responsibility for this inhuman act;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Some footage of Jarawa tribal women appeared in the electronic media in the month of January, 2012 based on the report in the "Observer" newspaper of UK. Another such video footage appeared in the electronic media on 5th February, 2012. In these video clips the tribal women were seen in their traditional attire.

(c) to (h) On the basis of the first video footage of the Jarawa tribal women shown in the electronic media on 11-1-2012, an FIR has been filed by Andaman and Nicobar Administration under section 292 IPC read with section 67 IT Act, 2000, section 3(1) (iii) of SC and ST (Prevention of Atrocities) Act, 1989 and section 7/8 of Andman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956. After interrogation two persons were arrested and sent to judicial remand.

In connection with the second video telecast in the national and international media showing the Jarawa girls dancing on the Andaman Trunk Road, a case vide crime No. 17/12 under section 292/34 IPC read with section 67 of IT Act, Section 3(1) (iii) and (x) of SC and ST (Prevention of Atrocities) Act, 1989 and section 7/8 of PAT Regulation, 1956 was registered on 6-02-2012. On close scrutiny of the video clipping, it was revealed that the person in the khaki uniform appearing in the video was a police constable. He has been arrested and placed under suspension for dereliction in the discharge of his duties. A departmental enquiry has also been initiated against him.

Reconsidering the decision of setting up of NCTC

217. SHRI M. VENKAIAH NAIDU:

DR. JANARDHAN WAGHMARE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government is aware that their proposal to set up a National Counter Terrosim Centre (NCTC) has been widely opposed by many State Governments/Chief Ministers;